

mutually between Bokaro Steel Limited and the Soviet Suppliers depending on the requirements. The Government are not considering any reduction in the number of Soviet Specialists nor have they made any such suggestion to the Government of the USSR. At the end of October, 1968, 131 Soviet Specialists, including the Specialists for design supervision, were in position at Bokaro..

TRADE AND COMMERCIAL RELATIONS WITH CZECHOSLOVAKIA

37. SHRI BABUBHAI M. CHINAI : Will the Minister of COMMERCE be pleased to state :

(a) whether the recent developments in Czechoslovakia have affected our trade and commercial relations with that country ; and

(b) if so, to what extent?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) No, Sir.

(b) Does not arise.

MULTIPLE PURCHASE OF TECHNICAL KNOW-HOW FROM ABROAD

38. SHRI M. K. MOHTA :
SHRI K. SUNDARAM :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the number of cases that have come to the knowledge of Government involving multiple purchase of the same 'know-how' by different concerns ; and

(b) what is the extent of the extra foreign exchange drain on this account?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) The following is an illustrative list of industries in which several Indian parties have been allowed import of know-how for the manufacture of the same or similar product under independent agreements —

1. Electric motors;
2. Transformers;
3. Cables and Wires;
4. Radio Receivers;
5. Electricity Meters;

6. Water Meters;
7. Electric lamps ;
8. Switch gears ;
9. Power capacitors;
10. Automobile Tyres and Tubes;
11. Time pieces ;
12. Ball and Roller Bearings.

(b) The extent of extra foreign exchange drain which could have been avoided, had the negotiations for acquisition of know-how in these cases been conducted in a co-ordinated manner, cannot be worked out now. It has however to be borne in mind that all units in the various industries mentioned above were not set up at about the same time.

RETRENCHMENT NOTICE ON MANGANESE ORE (INDIA) LIMITED OFFICER

39. SHRI A. D. MANI : Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether the Management of the Manganese Ore (India) Limited recently served a notice of retrenchment on Shri D. K. Chatterji, Senior Geologist of the Company, who had put in 14 years of service;

(b) if so, the monthly salary of the officer; and

(c) the circumstances which led to the serving of the retrenchment notice referred to in part (a) above :

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI CHOWDHARY RAM SEWAK) : (a) Yes. Shri Chatterji joined service in the Company in January 1955. He was served with three months' notice of termination of service on 22nd August 1968. This notice period would expire on 21st November, 1968.

(b.) Shri Chatterji is at present drawing the following emoluments :

	Rs.
Basic pay	1800.00
D.A. at Central Govt. rate.	100*00
Special D.A. personal at him	128.75
House Rent Allowance	195.00
Car Depreciation Allowance	260 00
TOTAL	2483.75